


## Allahabad Bench

C P No.79/241-243/ALD/ 2016,  
CA No. 273/2018, CA No. 54/2019,  
CA No. 235/2019, CA No. 236/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 11.09.2019

NAME OF THE COMPANY: Prajnajy Sharma v/s Allahabad Galvanising Pvt. Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Resp-1 to 4 & 8	Anil Kumar
2.	Ramul Sripat	Adv.	9	
3.	NAVANEET KUMAR SHUKLA on behalf of Mr. Vivek Kishor	Adv.	Petitioner	

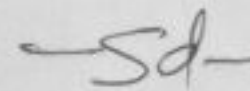
Parties are represented by their respective counsels.

Sh. Anil Kumar, PCS seeks time to file reply in CA No. 235/2019.

In CA No. 236 petitioner seeks time to file reply to the application of the Respondent.

List the matter on 14th October, 2019.

Dated: 11.09.2019



**A.R.K. SINHA**  
**MEMBER (J)**